

## PRESS NOTE

Showing Solidarity with the victims of the Flash-floods caused by Cloud burst in the Leh Sub-Division of Jammu and Kashmir a meeting of Judges of Punjab and Haryana High Court was held on 13.08.2010. Those who were killed in the natural calamity were remembered. Judges of Punjab and Haryana High Court decided to help the Leh victims. To start with a consignment of 1250 blankets has been handed over by Hon'ble Mr. Justice Mukul Mudgal, Chief Justice, Punjab and Haryana High Court to Smt. Vidushi Kapoor, Assistant Resident Commissioner of Jammu and Kashmir posted at Chandigarh for transporting the same to Leh. An appeal was also made to High Court Bar Association, Judicial Officers posted in the States of Punjab and Haryana and also the employees of the High Court to contribute for the cause. Employees Union of High Court has promised to contribute Rupees 2 lacs to help the victims. President, Bar Association of Punjab and Haryana High Court Sh. G.S.Attariwala and his team of office bearers has promised to contribute Rs. 10 lakhs to start with. Judicial Officers decided that they will render maximum help for the victims of this natural disaster.